

LOK SABHA
UNSTARRED QUESTION No. 853
TO BE ANSWERED ON 2nd December, 2021

Expansion of CNG Network

853. SHRI SUKHBIR SINGH JAUNAPURIA:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has fixed target to expand CNG network in all the States and districts across the country;
- (b) if so, the details thereof, district and State-wise;
- (c) the details of the proposed number of CNG pumps in Tonk and Sawai Madhopur districts of Rajasthan; and
- (d) the time by which pipeline works in these districts are likely to be completed?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) & (b) Establishment of CNG Stations is part of the development of City Gas Distribution (CGD) network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB). PNGRB is the authority to grant authorization to the entities for developing of CGD network in Geographical Areas (GAs) as per PNGRB Act, 2006. As on date 232 GAs covering 407 districts spread over 27 States/UTs have been authorized for the development of CGD networks. The details of the authorized GAs along with Minimum Work Program (MWP) targets for setting up of CNG stations are given in **Annexure.**

(c) & (d) PNGRB has not authorized Tonk and Sawai Madhopur districts of Rajasthan to any entity yet. However, these districts have been included in the list of GAs identified for the 11th CGD bidding round, launched on 17.09.2021. The MWP targets are assigned based on the numbers quoted by the successful bidder. The completion schedule for achievement of MWP targets in the GAs is 8 years from the date of authorization of the GAs.

Annexure**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA
UNSTARRED QUESTION NO. 853 TO BE ANSWERED ON 02.12.2021
REGARDING EXPANSION OF CNG NETWORK.****Details of CNG stations in the country**

Sl. No.	State	Geographical Areas/CGD Networks	MWP targets for CNG stations (Nos.)
1.	Andhra Pradesh	Kakinada, East Godavari District (excluding area already authorized), West Godavari District, Krishna District (excluding area already authorized), Srikakulam, Visakhapatnam and Vizianagaram Districts, Vijayawada, Anantapur and YSR (Kadapa) Districts, Sri Potti Sriramulu Nellore District	435
2.	Andhra Pradesh Karnataka & Tamil Nadu	Chittoor, Kolar and Vellore Districts	251
3.	Assam	Cachar, Hailakandi and Karimganj Districts, Kamrup & Kamrup Metropolitan Districts, Uppar Assam	72
4.	Bihar	Aurangabad, Kaimur and Rahtas Districts, Begusarai District, Gaya and Nalanda Districts, Patna District, Araria, Purnia, Katihar and Kishanganj Districts, Arwal, Jehanabad, Bhojpur and Buxar Districts, Khagaria, Saharsa and Madhepura Districts, Lakhisarai, Munger and Bhagalpur Districts, Muzaffarpur, Vaishali, Saran Samastipur Districts	259
5.	Bihar and Jharkhand	Nawada and Koderma Districts, Sheikhpura, Jamui and Deoghar Districts	37
6.	Chandigarh (UT), Haryana, Punjab and Himachal Pradesh	Chandigarh	-
7.	Dadra and Nagar Haveli (UT)	UT of Dadra and Nagar Haveli	-
8.	Daman and Diu (UT)	UT of Daman	-
9.	Daman and Diu and Gujarat	Diu and Gir Somnath Districts	35
10.	Goa	North Goa District, South Goa District	-
11.	Gujarat	Bhavnagar, Jamnagar, Kutch (West), Kutch (East), Amreli District, Patan District, Dahej Vagra Taluka, Dahod District, Banaskantha District, Anand District (excluding area already authorized), Panchmahal District, Ahmedabad District (excluding area already authorized), Surendranagar District (excluding area already authorized) and Morbi District (excluding area already authorized), Barwala and Ranpur Talukas, Navsari	140

		District (excluding area already authorized), Surat District (excluding area already authorized), Tapi District (excluding area already authorized), and the Dangs District, Junagadh District, Kheda District (excluding area already authorized) Mahisagar District, Narmada (Rajpipla) District, Porbandar District, Surat, Bharuch, Ankleshwar, Nadiad, Navsari, Rajkot, Surendranagar, Ahmedabad City and Daskroi Area, Hazira, Valsad, Anand area including Kanjari and Vadtal Villages (in Kheda District), Gandhinagar, Mehsana, Sabarkantha, Vadodra	
12.	Haryana	Sonipat, Panipat District, Yamunanagar District, Rewari District, Rohtak District, Karnal District, Ambala and Kurukshetra Districts, Bhiwani, Charkhi Dadri and Mehendragarh Districts, Hisar District, Jhajjar District Sonipat District (excluding area already authorized) and Jind District, Nuh and Palwal District, Kaithal District. Faridabad, Guragram District	280
13.	Haryana and Himachal Pradesh	Panchkula District(excluding area already authorized), Sirmaur, Shimla and Solan (excluding area already authorized) District	45
14.	Haryana and Punjab	Sirsa, Fatehabad and Mansa Districts	54
15.	Himachal Pradesh	Bilaspur, Hamirpur and Una District	10
16.	Jharkhand	East Singhbhum District, Ranchi District, Bokaro, Hazaribagh and Ramgarh Districts, Giridih and Dhanbad Districts, Chatra and Palamu Districts, Saraikela-Kharsawan District, West Singhbhum District	179
17.	Karnataka	Bengaluru Rural and Urban Districts, Tumkur District, Dharwad District, Belgum District, Chitradurga and Davanagere Districts, Udupi District, Ballari And Gadag Districts, Bidar District, Dakshina Kannada District, Ramanagara District, Bagalkot, Koppal and Raichur Districts, Chikkamaguluru, Hassan and Kodagu Districts, Kalaburagi and Vijayapura Districts, Mysuru, Mandya and Chamarajanagar Districts, Uttara Kannada, Haveri and Shivamogga Districts	812
18.	Kerala	Ernakulam District, Kozhikode and Wayanad Districts, Malappuram District, Palakkad and Thrissur Districts, Alapuzha, Kollam and Thiruvananthapuram Districts	291
19.	Kerala and Puducherry	Kannur, Kasaragod and Mahe Districts	125
20.	Madhya Pradesh	Dewas, Dhar District, Bhopal and Rajgarh Districts, Guna District, Rewa District, Satna and Shahdol Districts, Indore (including Ujjain City), Gwalior, Ashoknagar District, Gwalior (excluding area already authorized) District and Sheopur District, Morena District, Raisen, Shajapur and Sehore Districts, Shivpuri District, Sidhi and Singrauli Districts, Ujjain (excluding area already authorized), Dewas (excluding area already authorized), Indore (excluding area already authorized) Districts	311

21.	Madhya Pradesh and Chhattisgarh	Anuppur, Bilaspur and Korba Districts	20
22.	Madhya Pradesh and Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts	54
23.	Madhya Pradesh and Uttar Pradesh	Jhansi (excluding area already authorized), Bhind, Jalaun, Lalitpur and Datia Districts	29
24.	Maharashtra	Palghar District and Thane Rural, Raigarh District (excluding area already authorized), Pune District(excluding area already authorized), Ratnagiri District, Solapur District, Kolhapur District, Ahmednagar and Aurangabad Districts, Valsad (excluding area already authorized), Dhule and Nashik Districts, Latur and Osmanabad Districts, Sangli and Satara Districts, Sindhudurg District, Mumbai and Greater Mumbai, Pune City Including Pimpri-Chinchwad and Adjoining Contigeneous areas Hinjewadi, Chakan, Talegaon, Thane urban and adjoining Municipalities	225
25.	Maharashtra and Gujarat	Valsad (EAAA), Dhule and Nashik Districts	156
26.	NCT of Delhi	National Capital Territory of Delhi (UT)	-
27.	Odisha	Angul and Dhekanal Districts, Sundargarh and Jharsuguda Districts, Balasore, Bhadrak and Mayurbhanj Districts, Bargarh, Debagarh and Sambalpur Districts, Ganjam, Nayagarh and Puri Districts, Jagatsinghpur and Kendrapara Districts, Jajpur and Kendujhar Districts, Khordha District, Cuttack District	116
28.	Puducherry	Puducherry District	130
29.	Puducherry and Tamil Nadu	Karaikal and Nagapattinam Districts	27
30.	Punjab	Jalandhar, Ludhiana, Amritsar District, Bhatinda District, Rupnagar District, Fatehgarh Sahib District, SAS Nagar District(excluding area already authorized), Patiala and Sangrur Districts, Ludhiana District(excluding area already authorized), Barnala and Moga Districts, Jalandhar District (excluding area already authorized), Kapurthala and SBS Nagar Districts, Ferozepur, Faridkot and Sri Muktsar Sahib Districts, Hoshiarpur and Gurdaspur Districts	278
31.	Rajasthan	Kota, Barmer, Jaisalmer and Jodhpur Districts, Alwar (other than Bhiwadi) and Chittorgarh (only Rawatbhata Taluka) Districts, Bhilwara and Bundi Districts, Chittorgarh (other than Rawatbhata Taluka) and Udaipur Districts, Dholpur District, Bhiwadi (in Alwar District), Ajmer, Pali and Rajsamand Districts, Jalore and Sirohi Districts	582
32.	Tamil Nadu	Kanchipuram District, Chennai and Tiruvallur Districts, Coimbatore District, Cuddalore, Nagapattinam and Tiruvarur Districts, Ramanathapuram District, Salem District, Tiruppur District	890

33.	Telangana	Bhadradi Kothagudem and Khamman Distrits, Jagtial, Peddapalli, Karimnagar and Rajanna Sircilla Districts, Jangaon, Jayashankar, Bhupalpally, Mahabubabad, Warangal Urban and Warangal Rural Districts, Medak, Siddipet and Sangareddy Districts, Medchal-Malkajgiri, Ranga Reddy and Vikarabad Districts, Nalgonda Suryapet and Yadadri Bhuvanagiri Districts, Hyderabad	298
34.	Tripura	Gomati District, West Tripura (excluding area already authorized) District, Agartala	12
35.	Uttar Pradesh	Mathura, Meerut, Allahabad, Jhansi, Saharanpur District, Bulandshahr (part) District, Bagpat District, Bulandshahr District (excluding area already authorized), Aligarh and Hathras Districts, Allahabad District (excluding area already authorized), Bhadohi and Kaushambi Districts, Amethi, Pratapgarh and Raebareli Districts, Auraiya, Kanpur Dehat and Etawah Districts, Faizabad and Sultanpur Districts, Gorakhpur, Sant kabir Nagar and Kushinagar Districts, Meerut District(excluding area already authorized), Muzaffarnagar and Shamli Districts, Moradabad (excluding area already authorized) District, Unnao (excluding area already authorized) District, Varanasi District, Khurja, Moradabad, Bareilly, Kanpur Agra, Lucknow, Ghaziabad and Hapur Districts, Azamgarh, Mau and Ballia Districts, Bareilly (excluding area already authorized) District, Pilibhit and Rampur Districts, Basti and Ambedkar Districts, Farrukhabad, Etah and Hardoi Districts, Gonda and Barabanki Districts, Jaunpur and Ghazipur Districts, Kanpur (excluding area already authorized) District, Fatehpur and Hamirpur Districts, Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts Shahjahanpur and Badaun Districts, Gautam Budh Nagar District.	795
36.	Uttar Pradesh and Rajasthan	Firozabad (Taj Trapezium Zone)	-
37.	Uttar Pradesh and Uttrakhand	Bijnor and Nainital Districts	91
38.	Uttrakhand	Dehradun District, Udham Singh Nagar District, Haridwar District	50
39.	West Bengal	Burdwan District, Kolkata Municipal Corporation and Parts of Adjoining Districts, Darjeeling, Jalpaiguri and Uttar Dinajpur Districts, Howrah (excluding area already authorized) District and Hoogly (excluding area already authorized) District, Nadia (excluding area already authorized) District and North 24 Parganas (excluding area already authorized) District, South 24 Parganas (excluding area already authorized) District.	480